

PROFORMA-I

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING ON 31ST MARCH 2011

Name of the M.L.A. (in full) and to which the office belong:

Present Post held:

Present Pay (i) Basic pay

(ii) G. Salary

NAME AND DETAILS OF PROPERTY

Sl. No.	Name of District, Sub-division, Taluk & Village/Town in which property is situated	Housing of other building	Land	Present Value	If not in own name state whose name had his/her relationship to the Public Servant	How acquired whether by purchase/lease/mortgage/ inheritance/ gift or otherwise with date of acquisition & details of persons from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8	9
1	VILL. - CHATKARI PO - CHALKUSA PC - BARKATHA DIST. - HAZARIBAGH	-	1 st Hb 5 SHARE OF 40 ACRES	Rs. 1,00,000/-	LATE GANGO MATHO GRANDSON		Rs. 50,000/-	
2	KORRA HAZARIBAGH	-	0.06 Decid.	Rs. 50,000/-	SALITA DEV NTRP	BY REGD. DEED	-	
3	VILL. - CHAMGUDO- PC - JAHAKARI DIST. - KODERMA	-	24.96 Decid.	Rs. 6,00,000/-	SALITA DEV WIFE	BY REGD. DEED	-	